

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI
SPECIAL BENCH

Item No. 02
C.P. (IB)/152(MB)2018

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

MS. REETA KOHLI
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **11.07.2024**

NAME OF THE PARTIES : **Grim Tech Projects India Pvt Ltd**

Vs

Gammon Engineers and Contractors
Private Limited

For OC : Adv. D. Banerji i/b Sapna R.

For CD : Adv. Aman Kacheria a/w Adv. Mahima Shah &
Adv. Grishma Mahatre i/b Agarwal & Dhanuka Legal

Section 9 of IBC

ORDER

Learned counsel for the Corporate Debtor prays for a short adjournment to file an Additional Affidavit. In view of the above, **list this matter before Regular Bench on 22.07.2024 for Additional Affidavit.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
REETA KOHLI
MEMBER (JUDICIAL)